

**Name of the Corporate Debtor: Malayalam Vehicles India Private Limited; Date of commencement of Liquidation: October 31, 2025; List of creditors as on: December 30, 2025**  
**List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in ₹)

S. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	M/s Cyber Security and Personal Services	29-Nov-25	268,750.00	268,750.00	Services	No	NA	No	0.0341%	-	-	-	-	
2	Shelbi T D (Fijo Jose)	30-Nov-25	1,400,728.00	1,400,728.00	Customer	No	NA	No	0.1775%	-	-	-	-	
3	T Thomas Abraham	30-Nov-25	8,695,200.00	8,695,200.00	Rent	No	NA	No	1.1018%	-	-	-	-	
4	M H Noushad	5-Dec-25	4,919,190.00	2,598,587.70	Rent	No	NA	No	0.3293%	-	-	2,320,602	-	Amount of rent pertaining to CIRP period is rejected
5	Hima -Ma	5-Nov-25	21,000.00	-	Customer	No	NA	No	0.0000%	-	-	-	21,000	Claim form not received
6	Regent Hospitality India Private Limited (Formerly known as Regent Marine Products Pvt Ltd)	1-Sep-25	1,359,830	960,027	Rent	No	NA	No	0.1216%	-	-	399,803	-	Claim submitted during CIRP is deemed to have been submitted u/s 38 of IBC
7	Jayasree Prasad ( Holder of POA)	22-Apr-25	13,316,879	11,570,933	Rent	No	NA	No	1.4662%	-	-	1,745,946	-	Claim submitted during CIRP is deemed to have been submitted u/s 38 of IBC
8	Gladstone Storage Systems	16-May-25	70,324	70,324	Services	No	NA	No	0.0089%	-	-	-	-	Claim submitted during CIRP is deemed to have been submitted u/s 38 of IBC
<b>Total</b>			<b>30,051,901.00</b>	<b>25,564,550.16</b>		-	-	-	<b>3.2394%</b>	-	-	<b>4,466,350.84</b>	<b>21,000.00</b>	